Annexure-III Name of the corporate debtor: Mukesh Udvog Limited CIN: U65921PB1994PLC014976 Date of commencement of CIRP 03-06-2024 (RP appointed on 23-10-2024)

List of creditors as on: 18-02-2025

List of operational creditors (Government dues)

(Amount in₹)

SI. No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% voting share in COC					
1	Regional P.F. Commissioner- I, PB & HP Zone	27.01.2025	11,49,968	11,49,968	Suplier of Good & Services (Spinning Unit)	NIL	NIL	No	NIL	NIL	NIL	NIL	-	NIL
2	Regional P.F. Commissioner- I, PB & HP Zone	27.01.2025	1,78,431	1,78,431	Suplier of Good & Services (Steel Unit)	NIL	NIL	No	NIL	NIL	NIL	NIL	-	NIL
3	Assistant Commissioner of State Tax, Ludhiana Division, Punjab	27.01.2025	20,65,78,153	20,65,78,153	State Tax	NIL	NIL	No	NIL	NIL	NIL	NIL	-	NIL
4	Income Tax Department Total	13.12.2024	47,75,282 21,26,81,834	47,75,282 21,26,81,834	Income Tax	NIL	NIL	No	NIL	NIL	NIL	NIL	-	NIL